

EMPLOYMENT NOTICE NO.3 OF 2019

**OFFICE OF THE DISTRICT AND SESSIONS JUDGE, LUDHIANA
PUBLIC NOTICE**

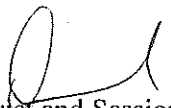
Applications are invited from the eligible candidate's alongwith two recent identical passport size photographs on the prescribed proforma till the evening of 6.6.2019 for filling up two posts of lift operators at Sub-divisional Courts, Samrala and three posts of Lift operators at Judicial Courts Complex, Ludhiana on contract basis at the rates fixed by the Deputy Commissioner, Ludhiana for financial year 2019-20.

<u>AGE LIMIT</u>	<u>ESSENTIAL QUALIFICATION</u>	<u>DATE & VENUE OF INTERVIEW</u>	<u>CATEGORY WISE BREAK UP</u>
The candidate should be between 18 to 37 years of age as on 01.01.2019. Relaxation shall be admissible as per the norms of the Punjab Govt.	1. Matriculation from a recognized board/ university or equivalent with Punjabi passed as one subject. 2. I.T.I Trade Certificate in Electrician from any Govt. Institute or its equivalent. 3. Two years experience in the operation and maintenance of lifts.	Interview will be held on 11.6.2019 in the office of the undersigned, (New Judicial Courts Complex, Ludhiana.	SC(Mazbhi)-1 General-3 SC(Others)-1

NOTES:-

1. Application must be on prescribed proforma, which is to be filled in Capital letters alongwith the supporting documents. The forms which are received late shall be summarily rejected .Application sent by post in an envelope must be super scribed "APPLICATION FOR THE POST OF LIFT OPERATOR"
2. No separate TA/DA will be given to the candidates appearing for interview.
3. If no candidate of reserved category is available, then appointment shall be made from general category.
4. The forms which are wrongly filled up or incomplete information will be summarily rejected. No correspondence in this regard will be made by this office.
5. This office will not be responsible for any postal delay or wrong delivery, whatsoever. Applications received after due date shall not be entertained.

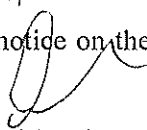
6. The candidates are required to bring at least one photo ID proof on the day of interview. Otherwise, the candidate will not be allowed to appear in the interview.
7. In case of any unavoidable exigency, the scheduled interview will be postponed, without any prior notice. In that case, next date of interview shall be displayed on the notice board of the Office of undersigned as well as on the website <https://districts.ecourts.gov.in/ludhiana>. No separate intimation will be sent to any candidate. Candidates in their own interest are advised to check the website, frequently.


District and Sessions Judge,
Ludhiana.

Endst. No. 3002 /G Dated, Ludhiana the 17 May, 2019.

Its copy be forwarded to:

1. All the District & Sessions Judges in the State of Punjab with request to display the notice on the Notice Boards of their Courts;
2. All the Judicial Officers of this Sessions Division, to display the notice on the Notice Boards of their Courts and to send compliance report;
3. The Deputy Commissioner, Ludhiana with a request to get it displayed on the notice Board of his office;
4. The Deputy Director, Employment Generation and Training, District Bureau of Employment Generation and Training, Ludhiana alongwith form of notification of vacancies with the request to send applications of eligible candidates with list;
5. The System Officer with the directions to upload the above public notice alongwith the requisite proforma on the official website of <https://districts.ecourts.gov.in/ludhiana>.
6. Daftri of this office with a direction to display this notice on the Notice Board of this Office.


District and Sessions Judge,
Ludhiana.

APPLICATION FORM FOR THE POST OF LIFT OPERATOR

1. Name of the Candidate : _____
2. Father's Name : _____
3. Date of Birth : _____
4. Age : _____
5. Qualification : _____

Affix Attested
passport size colour
photograph

Name of the Board/University	Exam Passed	Total Marks	Marks obtained	Percentage

6. Details of working experience : _____

7. Choice of working of Station : Samrala Ludhiana Both
8. Permanent Address : _____

9. Address for Correspondence : _____

10. Contact No. : _____

DECLARATION BY CANDIDATE

I hereby declare that the information given above has been filled by me and is correct to the best of my knowledge.

Dated _____

(Signature of the Candidate)

Note:-

1. Wrong information given by the candidate on any point shall be taken as misconduct rendering his/her candidature liable for rejection on that account on any stage.
2. The appointment on contract basis at DC rates shall not confer any right of confirmation.